NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 86/(MAH)/2016 M.A. No. 218/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Ors.

V/s.

M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S.</u> N	Io. NAME	DESIGNATION	SIGNATURE
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	ilb·M·Humrunwala		ŕ
	Rabul Sinher 1/6 DSK higal.	far Kesp no 1, Atul Bharani & Kashyap Hehter	Tahul
3)	Nidhi Chheda, i/b Subir Kumar	for Respondent Nos. 14815	and i
4)	2. Naviellesala ila Herioni and Co		Zelin-
-	Adv Vishol Hegdi	for ANotice 182	Hegel
6) , 7) A	Adr. Dupakar hungston Adr. Sulvers Adhen	o for Notwe 3 8 4	Deepaker.

MA 218/2017 IN CP 86/241-244/NCLT/MB/MAH/2016

ORDER MA 218/2017 IN CP 86/241-244/NCLT/MB/MAH/2016

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)